

बिबरण

(मात्रा मि० टन में)

बिबरण	1979-80	1980-81	1981-82 (अप्रैल-फरवरी, 1982)
जमाया हुआ मांस	26578.0	37131.0	32415.0
ताजा मांस	6787.0	2186.0	7236.0
डिब्बा बंद मांस	1917.0	2512.0	1282.0

निर्यात प्रमुख रूप से इन देशों को किया गया : संयुक्त अरब अमीरात, सऊदी अरब, कुवैत, बरीहन, ओमान, मिस्त्र, जर्मन, संघीय गणराज्य, लैबनान, नीदरलैंड, नाइजीरिया, कंसार, ईरान, आस्ट्रेलिया, रूमानिया, जोर्डन ।

Consumption of Petrol in Government Departments

3220. SHRI SHEO SHARAN VERMA: Will the Minister of FINANCE be pleased to state:

(a) what was the consumption of petrol in Government Departments, without exception, in 1977-78 and how much was it in 1980-81 and 1981-82;

(b) has there been any economy in the use of petrol and if not the reason thereof, together with the steps taken to bring it down;

(c) the details of progress made on the measures outlined in Expenditure Department O.M. No. 13(5)E.II(A)/79 of 22nd May, 1979 point-wise; and

(d) has the practice of picking up of officers/employees going to duty/dropping back been reviewed and if so, to what extent and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c). The information is not readily available. Collection of such informa-

tion from various offices of the Central Government located throughout the country will be time-consuming and laborious. However, suitable steps have been taken by the Government to curb consumption of petrol for effecting maximum economy.

(d) Officers/employees are not picked up from their residences or dropped back as a matter of practice. They are allowed to use staff cars only in the following cases:—

(i) when the officer is required to attend some meeting at a place other than his normal place of duty or at a time before or after normal working hours; and

(ii) when the officer is detained in the Office between 8 P. M. to 8 A. M. in connection with some item of work which cannot be postponed till next working day provided the Secretary concerned certifies to this effect, otherwise, such journeys are treated as non-duty journeys and use of staff cars for non-duty journeys has been completely banned.